

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 3485 of 2014

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. Sashi Kr. Verma, Advocate
For the Respondents : Mr. Rakesh Sahi, AC to SC (L&C)-II

06/ 07.09.2021 Heard through V.C.

2. At the request of learned counsel for the petitioner,
put up this case on **06.10.2021**.

(Deepak Roshan, J.)

Pramanik/